

CP No. 84(ND) 2010
RT No.22/2016

Rajneesh Gupta & Ors.

...Petitioners

Versus.

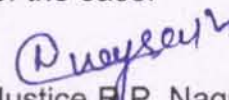
M/s Essar Coatings India Ltd. & Ors.

...Respondents

Present: Mr. Sidharth Thukral, Advocate for Mr. Rajansh Thukral
Advocate for petitioners.
Mr. Mast Ram, Practising Company Secretary for
Mr. A K Das, Advocate for respondent No.2.

Mr. Mast Ram seeks time to file reply as Mr. A K Das, Advocate
was not available. Last opportunity is granted to file reply and arguments on
26.10.2016.

The file was received by transfer from the Company Law Board
and taken up for the first time by the Tribunal on 08.07.2016. Service of the
parties was effected on 10.08.2016. Arguments were partly heard but in the
meantime application was filed seeking to incorporate certain more facts and
to place on record some documents. The respondents have been granted last
opportunity to file reply on 26.10.2016. In view of the above, a request be
submitted to the Hon'ble President, National Company Law Tribunal, New
Delhi seeking three months more time for disposal of the case.


(Justice R.P. Nagrath)
Member (Judicial)

October 13, 2016

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